

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
CP-33/241-242/ND/2024
IA/167/2024

IN THE MATTER OF:

Mr. Inderpreet Singh Jhelume

...APPLICANT

Vs.

Mr. Gurvinder Singh

...RESPONDENT

Section

U/s 241-242

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant
For the Respondent

:Mr. Aadarsh Kothari, Adv.
:Advocate Sumeet Batra for Respondent
No 6&7. Adv. Abhimanyu Walia R-2
and R-3. Adv. Shivam Kumar, Adv.
Aditya Tripathi R-5

ORDER

Due to paucity of time, the matter is adjourned to **26.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)